

3

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

HARSHINI . J
for Pratik Mohan

counsel for Respondents

[Signature]

P. Narresh Kumar
Manak Chand
B. P. Jain

petitioners - 3
persons.

[Signature]

ORDER

Petitioners in person are present, but their counsel is absent. Respondents alongwith their counsel present. Respondents in person also present. Both the parties stated that settlement talks are in progress between the parties and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 09.06.2017 at 10.30 A.M.

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)